

Description	Basic excise duty	Special excise duty
4. Extracts, essences and concentrates of coffee and preparations with a basis of these extracts, essences and concentrates or with a basis of coffee.	30%	5% of basic duty
5. Aerated waters not containing added sugar or other sweetening matter, not flavoured.	Specific rates depending on the type of packing.	5% of basic duty
(the <i>ad valorem</i> incidence will be predominantly in range of 40% to 63%)		
6. Natural or artificial mineral waters and aerated waters containing, added sugar or other sweetening matter or flavoured.	Specific rate depending on the type of packing.	5% of basic duty
(the <i>ad valorem</i> incidence is predominantly in the range of 50% to 79%).		

Procurement of Foodgrains in Punjab on behalf of the F.C.I.

2143. SHRI PAWAN KUMAR BANSAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the total quantity of foodgrains procured on behalf of the F.C.I. by the State agencies in Punjab during the last three years;

(b) the total quantity of foodgrains moved out of the State during each of these three years; and

(c) the total quantity of foodgrains belonging to the F.C.I. and now lying stored at various places in Punjab?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA):

(a)

(Lakh/Mts).

Year	Quantity Procured	
	Wheat	Paddy
1985-86	44.69	82
1986-87	39.70	9.28
1987-88	25.08	1.65

(b)

(Lakh/Mts.

1985-86	88.27
1986-87	107.61
1987-88	124.94

(c) 19.20 lakh Mts., as on 1.4.1988

Arrears due to the Sugarcane Growers

2144. DR. YELAMANCHILI SIVAJI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the total amount of sugarcane arrears due from the factories to the sugarcane growers at present?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): As on 31st March, 1988, sugar factories in the country had purchased sugarcane worth Rs. 1748 crores nearly in the current sugar season (1987-88). Out of this, Rs. 1568 crores had been paid to the growers, leaving a balance of about Rs. 180 crores. Besides, an amount of nearly Rs. 10.8 crores pertaining to earlier seasons was also in arrears.

Upliftment of Minorities

2145. SHRI PARVATHANENI UPENDRA: Will the Minister of WELFARE be pleased to state:

(a) whether the Prime Minister, in his speech in Madras recently, had announced that any scheme of special programme for the uplift of the minorities or the removal of the educational backwardness of certain communities could not continue indefinitely; and